



भारतीय रिज़र्व बैंक

-----RESERVE BANK OF INDIA-----

www.rbi.org.in

RBI/2011-12/517

RPCD.CO.RRB.RCB.BC.No.72/03.05.33/2011-12

April 20, 2012

The Chairmen / Chief Executive Officers,
All Regional Rural Banks /State and Central Co-operative Banks

Dear Sir,

Bank Rate

As announced in the [Monetary Policy Statement 2012-13](#), the Bank Rate stands adjusted by 50 basis points from 9.50 per cent to 9.00 per cent with effect from April 17, 2012.

2. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in Annex.
3. Please acknowledge receipt.

Yours faithfully,

(C.D.Srinivasan)
Chief General Manager

Encl: as above

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हिंदी आसान है, इसका प्रयोग बढ़ाइए

Annex

Penal Interest Rates which are linked to the Bank Rate

Item	Existing Rate	Revised Rate (Effective from April17, 2012)
Penal interest rates on shortfalls in reserve requirements (depending on duration of shortfalls).	Bank Rate plus 3.0 percentage points (12.50 per cent) or Bank Rate plus 5.0 percentage points (14.50 per cent).	Bank Rate plus 3.0 percentage points (12.00 per cent) or Bank Rate plus 5.0 percentage points (14.00 per cent).